

Annexure-6

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of Liquidation: 01-02-2023; List of Stakeholders as on: 01-04-2023

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl No	Name of creditor	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Murali & Co., Advocates	03.03.2023	38,13,812.20	27,87,061.00	Unsecured	0	No	0	0.03%	0	0	10,26,751.20	0	
2	Shri Balaji Enterprises	16.08.2021	7,43,747.00	7,43,747.00	Unsecured	0	No	0	0.01%	0	0	-	0	CIRP accepted as per Reg 12(c)
3	Ambo Exports Industries Limited	24.02.2023	14,23,29,348.00	14,18,16,640.32	Unsecured	0	No	0	1.74%	0	0	5,12,707.68	0	Int calculated till 01-02-2023
4	Swiss Singapore Overseas Enterprises Pte Ltd	17.02.2023	25,58,19,205.00	24,44,66,963.00	Unsecured	0	No	0	3.00%	0	0	1,13,52,242.00	0	No supporting for interest calculation
			40,27,06,112.20	38,98,14,411.32					4.78%			1,28,91,700.88		